

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

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Report on :20-03-2026

**Date : 20.03.2026**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	19830/2026	20.03.2026	ABLAPL-256/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17		(Seat No-)
2	19831/2026	20.03.2026	ABLAPL-1549/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	BAIL-2	(Seat No-12)
3	19832/2026	20.03.2026	ABLAPL-1552/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	BAIL-2	(Seat No-12)
4	19833/2026	20.03.2026	ABLAPL-1563/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	BAIL-1	(Seat No-14)
5	19834/2026	20.03.2026	ABLAPL-1898/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17		(Seat No-14)
6	19852/2026	20.03.2026	WP (C) - 8592/2026	N. K. SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
7	19856/2026	20.03.2026	ABLAPL-1550/2026	BK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	BAIL-2	(Seat No-12)
8	19859/2026	20.03.2026	CRLMC-107/2026	L.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-12)
9	19861/2026	20.03.2026	ABLAPL-1564/2026	RB MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17		(Seat No-12)
10	19862/2026	20.03.2026	ABLAPL-1559/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	BAIL-2	(Seat No-12)
11	19863/2026	20.03.2026	ABLAPL-1558/2026	RAMAKANTA PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	BAIL-2	(Seat No-12)
12	19864/2026	20.03.2026	ABLAPL-1557/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	BAIL-2	(Seat No-12)
13	19865/2026	20.03.2026	ABLAPL-1554/2026	AK BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	BAIL-2	(Seat No-12)
14	19866/2026	20.03.2026	ABLAPL-	DP DASH	C.O.	COURT NO.	Order Dtd.	BAIL-2	(Seat

			1531/2026			3 OLD	2026-03-17		No-10)
15	19867/2026	20.03.2026	ABLAPL-1253/2026	PK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	BAIL-1	(Seat No-3)
16	19868/2026	20.03.2026	WP (C) - 8616/2026	S K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19	WRIT BRANCH-1	(Seat No-2)
17	19869/2026	20.03.2026	WP (C) - 8615/2026	S K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-2)
18	19870/2026	20.03.2026	WP (C) - 8617/2026	S K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19	WRIT BRANCH-1	(Seat No-2)
19	19871/2026	20.03.2026	WP (C) - 8618/2026	D K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19	WRIT BRANCH-4	(Seat No-37)
20	19872/2026	20.03.2026	WP (C) - 8620/2026	S K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-37)
21	19873/2026	20.03.2026	ABLAPL-1561/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17		(Seat No-37)
22	19874/2026	20.03.2026	WP (C) - 12498/2018	B K PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
23	19875/2026	20.03.2026	WA-372/2021	P K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-18	WRIT APPEAL	(Seat No-6)
24	19876/2026	20.03.2026	WP (C) - 3577/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	WRIT BRANCH-3	(Seat No-33)
25	19877/2026	20.03.2026	WP (C) - 8213/2026	N. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-18		(Seat No-33)
26	19878/2026	20.03.2026	WP (C) - 8108/2026	M DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-18	WRIT BRANCH-7	(Seat No-44)
27	19879/2026	20.03.2026	WP (C) - 4330/2025	J. N. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-18		(Seat No-44)
28	19880/2026	20.03.2026	WP (C) - 4198/2026	S CH PADHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-18	WRIT BRANCH-1	(Seat No-31)
29	19881/2026	20.03.2026	WP (C) - 5579/2026	P. BHUTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-31)
30	19882/2026	20.03.2026	WP (C) - 22703/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Seat No-31)
31	19883/2026	20.03.2026	WP (C) - 6044/2026	S. K. PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-19	WRIT BRANCH-8	(Seat No-42)
32	19884/2026	20.03.2026	WP (C) - 4500/2026	S. K. PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-19	WRIT BRANCH-3	(Seat No-14)
33	19885/2026	20.03.2026	WP (C) -	S K SAHU	C.O.	CHIEF	Order Dtd.	WRIT	(Seat

			8035/2026			JUSTICE'S COURT	9999-12-31	BRANCH (DIVISION BENCH-3)	No-120)
34	19886/2026	20.03.2026	WP (C) - 6811/2026	S. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-18	WRIT BRANCH-7	(Seat No-10)
35	19887/2026	20.03.2026	WP (C) - 15427/2022	D NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
36	19888/2026	20.03.2026	WP (C) - 6825/2026	A. PATTANAİK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-18		(Seat No-114)
37	19889/2026	20.03.2026	WP (C) - 2504/2026	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-18		(Seat No-114)
38	19890/2026	20.03.2026	WP (C) - 37410/2025	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-18	WRIT BRANCH-3	(Seat No-14)
39	19892/2026	20.03.2026	WP (C) - 6410/2026	R. C. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-18	WRIT BRANCH-5	(Seat No-22)
40	19893/2026	20.03.2026	WP (C) - 8416/2026	S. R. PANI	C.O.	COURT NO. 23	Order Dtd. 2026-04-24	WRIT BRANCH-5	(Seat No-21)
41	19894/2026	20.03.2026	WP (C) - 8258/2026	H. K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-03-17	WRIT BRANCH-3	(Seat No-33)
42	19895/2026	20.03.2026	WP (C) - 2833/2026	SWAGATIKA PANDA	C.O.	COURT NO. 23	Order Dtd. 5000-01-01	WRIT BRANCH-2	(Seat No-9)
43	19896/2026	20.03.2026	WP (C) - 7913/2026	C. RANA	C.O.	COURT NO. 23	Order Dtd. 2026-03-19		(Seat No-9)
44	19897/2026	20.03.2026	WP (C) - 8517/2026	G. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2026-05-08		(Seat No-9)
45	19898/2026	20.03.2026	WP (C) - 8558/2026	M. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-03-19		(Seat No-9)
46	19900/2026	20.03.2026	WP (C) - 29816/2025	P. L. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-03-17	WRIT BRANCH-5	(Seat No-21)
47	19901/2026	20.03.2026	WP (C) - 1245/2026	A. K. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-03-18		(Seat No-21)
48	19903/2026	20.03.2026	WP (C) - 2407/2026	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-03-18	WRIT BRANCH-8	(Seat No-29)
49	19905/2026	20.03.2026	WP (C) - 664/2026	B. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-03-17	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
50	19906/2026	20.03.2026	WP (C) - 6167/2026	M. R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-04-13		(Seat No-120)
51	19908/2026	20.03.2026	WP (C) -	R. K. NAYAK	C.O.	COURT NO.	Order Dtd.		(Seat

			6739/2026			12	2026-03-17		No-120)
52	19909/2026	20.03.2026	WP (C) - 8338/2026	B. K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-03-18		(Seat No-120)
53	19911/2026	20.03.2026	WP (C) - 6156/2026	R. ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-03-18	WRIT BRANCH-2	(Seat No-6)
54	19912/2026	20.03.2026	WP (C) - 8275/2026	J. PANI	C.O.	COURT NO. 12	Order Dtd. 2026-03-18	WRIT BRANCH-3	(Seat No-33)
55	19913/2026	20.03.2026	WP (C) - 8300/2026	N. ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-03-18	WRIT BRANCH-7	(Seat No-44)
56	19915/2026	20.03.2026	WP (C) - 8419/2026	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-03-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
57	19917/2026	20.03.2026	WP (C) - 8611/2026	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-03-19	WRIT BRANCH-8	(Seat No-29)
58	19918/2026	20.03.2026	WP (C) - 7812/2026	S. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-03-19	WRIT BRANCH-5	(Seat No-32)
59	19919/2026	20.03.2026	WP (C) - 3586/2026	G. N. SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-32)
60	19920/2026	20.03.2026	WP (C) - 8061/2026	M. R. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18		(Seat No-32)
61	19921/2026	20.03.2026	WP (C) - 8347/2026	P. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18	WRIT BRANCH-3	(Seat No-33)
62	19922/2026	20.03.2026	WP (C) - 8336/2026	P. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18	WRIT BRANCH-5	(Seat No-21)
63	19923/2026	20.03.2026	WP (C) - 8345/2026	P. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18	WRIT BRANCH-3	(Seat No-33)
64	19931/2026	20.03.2026	CRLMC-809/2026	D.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-04-15		(Seat No-33)
65	19933/2026	20.03.2026	CMAPL-27/2026	N.R.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-03-19		(Seat No-33)
66	19935/2026	20.03.2026	CMAPL-28/2026	N.R.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-03-19		(Seat No-33)
67	19936/2026	20.03.2026	FAO-541/2025	S.K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-03-19		(Seat No-33)
68	19938/2026	20.03.2026	FAO-526/2025	S.K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-03-19		(Seat No-33)

69	19939/2026	20.03.2026	CRLMC-5118/2025	J.ROUT	C.O.	COURT NO. 8	Order Dtd. 2026-05-07		(Seat No-33)
70	19940/2026	20.03.2026	CRLA-539/2025	G.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-33)
71	19941/2026	20.03.2026	CRLMC-870/2026	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-33)
72	19942/2026	20.03.2026	CRLMC-136/2026	S.R.SETHI	C.O.	COURT NO. 6	Order Dtd. 2026-03-30		(Seat No-33)
73	19943/2026	20.03.2026	CRLMC-822/2026	R.K.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-03-18		(Seat No-33)
74	19944/2026	20.03.2026	CRLMC-4875/2025	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-07		(Seat No-33)
75	19945/2026	20.03.2026	CRLA-1040/2024	P.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24		(Seat No-33)
76	19946/2026	20.03.2026	CRLMC-844/2026	S.S.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19	CRIMINAL MISC	(Seat No-4)
77	19947/2026	20.03.2026	WP (C) - 5395/2026	U. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18	WRIT BRANCH-3	(Seat No-13)
78	19948/2026	20.03.2026	CONTC-3460/2025	S.K.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-13)
79	19949/2026	20.03.2026	CONTC-3478/2025	S.K.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-13)
80	19950/2026	20.03.2026	CONTC-608/2026	P.PUNYATOYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18		(Seat No-13)
81	19951/2026	20.03.2026	WA-1857/2025	B.K.PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18		(Seat No-13)
82	19952/2026	20.03.2026	CONTC-5280/2025	P.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18		(Seat No-13)
83	19953/2026	20.03.2026	CONTC-5281/2025	P.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18		(Seat No-13)
84	19954/2026	20.03.2026	CONTC-5230/2025	P.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18		(Seat No-13)
85	19955/2026	20.03.2026	CONTC-5279/2025	P.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18		(Seat No-13)
86	19956/2026	20.03.2026	CONTC-5261/2025	P.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18		(Seat No-13)

87	19957/2026	20.03.2026	CONTC-5229/2025	P.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18		(Seat No-13)
88	19959/2026	20.03.2026	CONTC-441/2026	L.D.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-17		(Seat No-13)
89	19960/2026	20.03.2026	CMAPL-354/2025	D.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18		(Seat No-13)
90	19962/2026	20.03.2026	CMP-386/2026	R.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-13)
91	19963/2026	20.03.2026	CONTC-293/2026	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-17		(Seat No-13)
92	19964/2026	20.03.2026	CRLREV-919/2025	B.SINGH	C.O.	COURT NO. 17	Order Dtd. 2026-04-20		(Seat No-13)
93	19965/2026	20.03.2026	WA-362/2025	P.K.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-03-16		(Seat No-13)
94	19966/2026	20.03.2026	CMP-480/2026	SIDDHANT SARANGI	C.O.	COURT NO. 17	Order Dtd. 2026-03-17		(Seat No-13)
95	19967/2026	20.03.2026	CMP-198/2025	B.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-21		(Seat No-13)
96	19968/2026	20.03.2026	WP (C) - 8522/2026	S. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19	WRIT BRANCH-5	(Seat No-23)
97	19969/2026	20.03.2026	WP (C) - 8088/2026	R. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	WRIT BRANCH-8	(Seat No-29)
98	19970/2026	20.03.2026	WP (C) - 5656/2026	G. N. SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-13)
99	19971/2026	20.03.2026	WP (C) - 7303/2026	N.C. SINHA	C.O.	COURT NO. 12	Order Dtd. 2026-05-13	WRIT BRANCH-5	(Seat No-32)
100	19972/2026	20.03.2026	CMP-218/2025	B. K. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-18		(Seat No-32)
101	19973/2026	20.03.2026	CMP-549/2025	B. K. PATI	C.O.	COURT NO. 23	Order Dtd. 2026-03-18		(Seat No-32)
102	19974/2026	20.03.2026	CONTC-3478/2025	A. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-03-19		(Seat No-32)
103	19975/2026	20.03.2026	MACA-91/2021	J P KAR	C.O.	COURT NO. 23	Order Dtd. 2026-03-18	MISC. APPEAL SEC.	(Seat No-7)
104	19976/2026	20.03.2026	CRLREV-484/2019	M/S.SAMARENDRA MOHANTY	C.O.	COURT NO. 23	Judgement Dtd. 2026-03-17	CRIMINAL REVISION	(Seat No-4)

105	19977/2026	20.03.2026	CMAPL-25/2026	S. K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2026-03-18		(Seat No-4)
106	19978/2026	20.03.2026	CONTC-3460/2025	A. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-03-19		(Seat No-4)
107	19979/2026	20.03.2026	CRLMC-420/2026	M. R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-03-18		(Seat No-4)
108	19980/2026	20.03.2026	FAO-541/2025	J. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2026-03-19		(Seat No-4)
109	19981/2026	20.03.2026	FAO-526/2025	J. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2026-03-19		(Seat No-4)
110	19982/2026	20.03.2026	WP (C) - 7285/2026	NIRANJAN ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-03-11		(Seat No-4)
111	19984/2026	20.03.2026	CMP-455/2026	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-17		(Seat No-4)
112	19985/2026	20.03.2026	RVWPET-36/2026	P K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-4)
113	19986/2026	20.03.2026	RVWPET-36/2026	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-4)
114	19987/2026	20.03.2026	CMP-1369/2018	S K RATH	C.O.	COURT NO. 21	Order Dtd. 2025-08-22	WRIT BRANCH-5	(Seat No-47)
115	19988/2026	20.03.2026	CMP-1369/2018	S K RATH	C.O.	COURT NO. 21	Order Dtd. 2025-08-22	WRIT BRANCH-5	(Seat No-47)
116	19989/2026	20.03.2026	RSA-403/2023	P R SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-09-08	SECOND APPEAL	(Seat No-7)
117	19990/2026	20.03.2026	RSA-308/2025	A K JATI	C.O.	COURT NO. 21	Order Dtd. 2026-09-09	SECOND APPEAL	(Seat No-1)
118	19991/2026	20.03.2026	WP (C) - 7482/2026	A K JATI	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	WRIT BRANCH-7	(Seat No-44)
119	19992/2026	20.03.2026	WP (C) - 7139/2026	A BHUYAN	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No-44)
120	19993/2026	20.03.2026	WP (C) - 21881/2023	N SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	WRIT BRANCH-2	(Seat No-50)
121	19994/2026	20.03.2026	BLAPL-1175/2026	BK DAS	C.O.	COURT NO. 21	Order Dtd. 2026-03-18	BAIL-2	(Seat No-16)
122	19995/2026	20.03.2026	WP (C) - 19531/2023	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-03-17	WRIT BRANCH-5	(Seat No-21)
123	19996/2026	20.03.2026	WP (C) - 19533/2023	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-03-17	WRIT BRANCH-5	(Seat No-21)
124	19997/2026	20.03.2026	WP (C) - 19528/2023	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-03-17	WRIT BRANCH-5	(Seat No-21)
125	20000/2026	20.03.2026	WP (C) - 12969/2022	M. K. RATH	C.O.	COURT NO. 21	Order Dtd. 2026-03-17	WRIT BRANCH-5	(Seat No-47)

126	20001/2026	20.03.2026	WP (C) - 8206/2026	M. K. RATH	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	WRIT BRANCH-5	(Seat No-23)
127	20002/2026	20.03.2026	WP (C) - 7900/2026	M. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-03-17		(Seat No-23)
128	20003/2026	20.03.2026	WP (C) - 6645/2026	P. K. JENA	C.O.	COURT NO. 21	Order Dtd. 2026-03-17	WRIT BRANCH-1	(Seat No-1)
129	20004/2026	20.03.2026	WP (C) - 3252/2026	M. R. BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	WRIT BRANCH-4	(Seat No-38)
130	20005/2026	20.03.2026	WP (C) - 2939/2026	K. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No-38)
131	20006/2026	20.03.2026	WP (C) - 1172/2026	B. DAS	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	WRIT BRANCH-8	(Seat No-29)
132	20007/2026	20.03.2026	WP (C) - 35144/2025	B. SINGH	C.O.	COURT NO. 21	Order Dtd. 2026-03-13	WRIT BRANCH-1	(Seat No-2)
133	20008/2026	20.03.2026	WP (C) - 36169/2025	U.P. BAG	C.O.	COURT NO. 21	Order Dtd. 2026-03-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
134	20009/2026	20.03.2026	BLAPL-1246/2026	MANGU NANDY	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	BAIL-1	(Seat No-2)
135	20010/2026	20.03.2026	BLAPL-1252/2026	RK MALLICK	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No-2)
136	20011/2026	20.03.2026	BLAPL-1255/2026	K DAS	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No-2)
137	20012/2026	20.03.2026	BLAPL-1258/2026	PANCHANAN PANIGRAHI	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No-2)
138	20013/2026	20.03.2026	WP (C) - 21630/2025	A. K. BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
139	20014/2026	20.03.2026	BLAPL-1266/2026	RK BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	BAIL-1	(Seat No-1)
140	20015/2026	20.03.2026	BLAPL-1270/2026	J PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No-1)
141	20016/2026	20.03.2026	WP (C) - 21630/2025	K. C. NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
142	20017/2026	20.03.2026	BLAPL-1272/2026	RK BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No-109)
143	20018/2026	20.03.2026	WP (C) - 39860/2023	L.K. NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-03-16	WRIT BRANCH-1	(Seat No-49)
144	20019/2026	20.03.2026	BLAPL-1339/2026	S MOHARANA	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	BAIL-1	(Seat No-2)
145	20020/2026	20.03.2026	BLAPL-1342/2026	MK MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No-2)

146	20021/2026	20.03.2026	WP (C) - 18997/2023	J. DEHURY	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	WRIT BRANCH-7	(Seat No- 48)
147	20022/2026	20.03.2026	BLAPL- 1347/2026	S MITRA	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No- 48)
148	20023/2026	20.03.2026	BLAPL- 1349/2026	PK MISHRA	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No- 48)
149	20024/2026	20.03.2026	WP (C) - 4569/2023	S. K. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-03-18	WRIT BRANCH-8	(Seat No- 41)
150	20025/2026	20.03.2026	BLAPL- 1350/2026	PK MISHRA	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	BAIL-1	(Seat No-1)
151	20026/2026	20.03.2026	WP (C) - 30610/2022	S. K. BISWAL	C.O.	COURT NO. 21	Order Dtd. 2026-03-18	WRIT BRANCH-1	(Seat No- 31)
152	20027/2026	20.03.2026	WP (C) - 24658/2022	P. N. NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-03-17	WRIT BRANCH-3	(Seat No- 28)
153	20028/2026	20.03.2026	WP (C) - 24658/2022	S. K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2026-03-17	WRIT BRANCH-3	(Seat No- 28)
154	20029/2026	20.03.2026	WP (C) - 10931/2022	B. K. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-03-17	WRIT BRANCH-7	(Seat No- 18)
155	20030/2026	20.03.2026	WP (C) - 10931/2022	P. K. MAHANTA	C.O.	COURT NO. 21	Order Dtd. 2026-03-17	WRIT BRANCH-7	(Seat No- 18)
156	20031/2026	20.03.2026	WP (C) - 9215/2022	M. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2026-03-17	WRIT BRANCH-3	(Seat No- 13)
157	20032/2026	20.03.2026	WP (C) - 3530/2021	L. D. PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-03-16	WRIT BRANCH-8	(Seat No- 43)
158	20033/2026	20.03.2026	CONTC- 694/2026	N. K. SEN	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No- 43)
159	20034/2026	20.03.2026	CONTC- 677/2026	A. SUHAIL	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No- 43)
160	20035/2026	20.03.2026	CONTC- 677/2026	A. SUHAIL	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No- 43)
161	20036/2026	20.03.2026	CONTC- 645/2026	J. D. MUDULI	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No- 43)
162	20037/2026	20.03.2026	CONTC- 611/2026	T. SWAIN	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No- 43)
163	20038/2026	20.03.2026	CONTC- 610/2026	T. SWAIN	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No- 43)

164	20039/2026	20.03.2026	CONTC-6264/2025	C. R. NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No-43)
165	20040/2026	20.03.2026	WP (C) - 7928/2026	P. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	WRIT BRANCH-7	(Seat No-44)
166	20041/2026	20.03.2026	WP (C) - 1818/2026	P. K. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-03-19		(Seat No-44)
167	20042/2026	20.03.2026	WP (C) - 26514/2022	S. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	WRIT BRANCH-3	(Seat No-33)
168	20043/2026	20.03.2026	CONTC-4815/2025	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-19	CONTEMPT	(Seat No-9)
169	20044/2026	20.03.2026	CONTC-514/2026	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-19	CONTEMPT	(Seat No-5)
170	20045/2026	20.03.2026	WP (C) - 13391/2023	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-25	WRIT BRANCH-4	(Seat No-38)
171	20046/2026	20.03.2026	CONTC-520/2026	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-38)
172	20047/2026	20.03.2026	BLAPL-1369/2026	SWAGATIKA PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-38)
173	20048/2026	20.03.2026	CONTC-525/2026	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-38)
174	20049/2026	20.03.2026	CONTC-526/2026	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-38)
175	20050/2026	20.03.2026	CONTC-674/2026	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-38)
176	20051/2026	20.03.2026	CONTC-675/2026	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-38)
177	20052/2026	20.03.2026	CONTC-722/2026	A. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-38)
178	20053/2026	20.03.2026	CONTC-749/2026	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-38)
179	20054/2026	20.03.2026	CONTC-759/2026	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Seat No-38)
180	20055/2026	20.03.2026	CMP-457/2025	J. R. PUROHIT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-19		(Seat No-38)
181	20056/2026	20.03.2026	BLAPL-1234/2026	P BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-38)
182	20057/2026	20.03.2026	CONTC-	A. K. PANDA	C.O.	COURT NO.	Order Dtd.		(Seat

			818/2026			3 OLD	2026-03-19		No-38)
183	20058/2026	20.03.2026	BLAPL-1302/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-38)
184	20059/2026	20.03.2026	CONTC-850/2026	S. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-38)
185	20060/2026	20.03.2026	BLAPL-1304/2026	K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-38)
186	20061/2026	20.03.2026	BLAPL-1368/2026	RK MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19	BAIL-1	(Seat No-2)
187	20062/2026	20.03.2026	ABLAPL-1222/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-2)
188	20063/2026	20.03.2026	ABLAPL-1313/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-2)
189	20065/2026	20.03.2026	ABLAPL-1570/2026	AK NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-2)
190	20066/2026	20.03.2026	ABLAPL-1571/2026	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19	BAIL-1	(Seat No-6)
191	20067/2026	20.03.2026	WP (C) - 13778/2025	S. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17		(Seat No-6)
192	20069/2026	20.03.2026	WP (C) - 13778/2025	R. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17		(Seat No-6)
193	20070/2026	20.03.2026	ABLAPL-1572/2026	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19	BAIL-1	(Seat No-15)
194	20071/2026	20.03.2026	ABLAPL-1574/2026	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-15)
195	20072/2026	20.03.2026	WP (C) - 2956/2024	D.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19	WRIT BRANCH-5	(Seat No-21)
196	20073/2026	20.03.2026	ABLAPL-1575/2026	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-21)
197	20074/2026	20.03.2026	ABLAPL-1576/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19	BAIL-2	(Seat No-7)
198	20075/2026	20.03.2026	ABLAPL-1577/2026	AK SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19	BAIL-2	(Seat No-8)
199	20076/2026	20.03.2026	WP (C) - 19972/2024	R. K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-8)
200	20077/2026	20.03.2026	ABLAPL-1581/2026	K MANDAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19	BAIL-2	(Seat No-12)
201	20078/2026	20.03.2026	ABLAPL-1809/2026	DEBASIS SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-12)
202	20079/2026	20.03.2026	WP (C) - 28489/2024	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-05		(Seat No-12)

203	20081/2026	20.03.2026	WP (C) - 28752/2024	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-05		(Seat No-12)
204	20082/2026	20.03.2026	ABLAPL-3111/2026	HK MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-12)
205	20083/2026	20.03.2026	ABLAPL-3077/2026	AK SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19	BAIL-1	(Seat No-6)
206	20084/2026	20.03.2026	WP (C) - 14493/2019	S. C. DEVDASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12	WRIT BRANCH-2	(Seat No-34)
207	20086/2026	20.03.2026	WP (C) - 14493/2019	D. K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-12	WRIT BRANCH-2	(Seat No-34)
208	20087/2026	20.03.2026	WP (C) - 6497/2024	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
209	20088/2026	20.03.2026	WP (C) - 15819/2025	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-18	WRIT BRANCH-6	(Seat No-25)
210	20089/2026	20.03.2026	WPCRL-127/2025	A. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-04-06		(Seat No-25)
211	20090/2026	20.03.2026	WPCRL-127/2025	S. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-04-06		(Seat No-25)
212	20091/2026	20.03.2026	WP (C) - 31129/2025	A. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-17	WRIT BRANCH-4	(Seat No-27)
213	20092/2026	20.03.2026	WP (C) - 7632/2026	S. K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
214	20093/2026	20.03.2026	WP (C) - 7795/2026	S. K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-19	WRIT BRANCH-8	(Seat No-29)
215	20094/2026	20.03.2026	WP (C) - 7636/2026	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Seat No-29)
216	20095/2026	20.03.2026	WP (C) - 7636/2026	T. K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Seat No-29)
217	20096/2026	20.03.2026	WP (C) - 7645/2026	S. K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-25)
218	20097/2026	20.03.2026	WP (C) - 7640/2026	S. K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
219	20098/2026	20.03.2026	ABLAPL-1390/2026	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-19		(Seat No-119)
220	20099/2026	20.03.2026	ABLAPL-	A MOHANTY	C.O.	CHIEF	Order Dtd.	BAIL-2	(Seat

			1413/2026			JUSTICE'S COURT	2026-03-19		No-10)
221	20100/2026	20.03.2026	BLAPL-1887/2025	BK NAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-03-19	BAIL-2	(Seat No-17)
222	20101/2026	20.03.2026	BLAPL-11100/2025	BK NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-11-21		(Seat No-17)
223	20102/2026	20.03.2026	BLAPL-11098/2025	BK NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-11-21		(Seat No-17)
224	20103/2026	20.03.2026	BLAPL-11102/2025	BK NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-11-21		(Seat No-17)
225	20104/2026	20.03.2026	BLAPL-1259/2026	PK MISHRA	C.O.	COURT NO. 3	Order Dtd. 2026-03-19		(Seat No-17)
226	20105/2026	20.03.2026	BLAPL-1286/2026	B DAS	C.O.	COURT NO. 3	Order Dtd. 2026-03-19		(Seat No-17)
227	20106/2026	20.03.2026	BLAPL-1288/2026	PANCHANAN PANIGRAHI	C.O.	COURT NO. 3	Order Dtd. 2026-03-19	BAIL-1	(Seat No-1)
228	20107/2026	20.03.2026	BLAPL-1367/2026	M SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-03-19		(Seat No-1)
229	20108/2026	20.03.2026	BLAPL-1315/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3	Order Dtd. 2026-03-19		(Seat No-1)
230	20109/2026	20.03.2026	BLAPL-1316/2026	A MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-03-19		(Seat No-1)
231	20110/2026	20.03.2026	BLAPL-1330/2026	J PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2026-03-19		(Seat No-1)
232	20111/2026	20.03.2026	BLAPL-1337/2026	J PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2026-03-19		(Seat No-1)
233	20112/2026	20.03.2026	BLAPL-1359/2026	S SAMAL	C.O.	COURT NO. 3	Order Dtd. 2026-03-19		(Seat No-1)
234	20113/2026	20.03.2026	BLAPL-1363/2026	RK MALLICK	C.O.	COURT NO. 3	Order Dtd. 2026-03-19		(Seat No-1)
235	20114/2026	20.03.2026	BLAPL-1553/2026	J PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2026-03-19	BAIL-2	(Seat No-8)
236	20121/2026	20.03.2026	WP (C) - 30657/2024	MD BISWAL	C.O.	COURT NO. 3	Order Dtd. 2026-03-18		(Seat No-8)
237	20122/2026	20.03.2026	CRLLP-123/2016	R B MISHRA	C.O.	COURT NO. 9	Order Dtd. 2026-05-05	BAIL-2	(Seat No-8)
238	20129/2026	20.03.2026	CRLREV-777/2025	S.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-07		(Seat No-8)
239	20130/2026	20.03.2026	CRLREV-94/2026	S.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-03-30		(Seat No-8)
240	20131/2026	20.03.2026	CRLMP-311/2026	D.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-03-18		(Seat No-8)
241	20133/2026	20.03.2026	CRLMP-324/2026	M.D.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-03-19		(Seat No-8)
242	20134/2026	20.03.2026	CRLMP-323/2026	D.K.NAIK	C.O.	COURT NO. 17	Order Dtd. 2026-03-19		(Seat No-8)

243	20136/2026	20.03.2026	CRLREV-141/2025	P.N.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-05-06		(Seat No-8)
244	20137/2026	20.03.2026	CRLREV-572/2025	R.K.MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-22		(Seat No-8)
245	20138/2026	20.03.2026	CMP-1648/2025	S.K.BISWAL	C.O.	COURT NO. 23	Order Dtd. 9999-12-31		(Seat No-8)
246	20141/2026	20.03.2026	WP (C) - 8106/2026	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-03-19	WRIT BRANCH-5	(Seat No-23)
247	20143/2026	20.03.2026	WP (C) - 4844/2026	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-04-21	WRIT BRANCH-5	(Seat No-20)
248	20144/2026	20.03.2026	WP (C) - 1409/2026	G. R. PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-03-19		(Seat No-20)
249	20147/2026	20.03.2026	WP (C) - 35862/2025	J BHOI	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-2	(Seat No-8)
250	20150/2026	20.03.2026	RSA-89/2026	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2026-09-10		(Seat No-8)
251	20153/2026	20.03.2026	CRLMC-3948/2022	N ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-04-23	CRIMINAL MISC	(Seat No-2)
252	20156/2026	20.03.2026	CONTC-588/2026	H.K.ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-03-18		(Seat No-2)
253	20157/2026	20.03.2026	CONTC-394/2026	D.RAY	C.O.	COURT NO. 12	Order Dtd. 2026-03-18		(Seat No-2)
254	20158/2026	20.03.2026	CONTC-393/2026	D.RAY	C.O.	COURT NO. 12	Order Dtd. 2026-03-18	CONTEMPT	(Seat No-3)
255	20159/2026	20.03.2026	CONTC-392/2026	D.RAY	C.O.	COURT NO. 12	Order Dtd. 2026-03-18		(Seat No-3)
256	20160/2026	20.03.2026	CONTC-391/2026	D.RAY	C.O.	COURT NO. 12	Order Dtd. 2026-03-18		(Seat No-3)
257	20161/2026	20.03.2026	CRLMC-3948/2022	N ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-04-23	CRIMINAL MISC	(Seat No-2)
258	20162/2026	20.03.2026	WP (C) - 24652/2023	S BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-03-19	WRIT BRANCH-1	(Seat No-2)
259	20163/2026	20.03.2026	CRLMC-1204/2024	M KAR	C.O.	COURT NO. 12	Order Dtd. 2026-03-17	CRIMINAL MISC	(Seat No-5)
260	20165/2026	20.03.2026	CRA-46/2002	L N RAYATSINGH	C.O.	COURT NO. 12	Order Dtd. 2026-03-17	CRIMINAL APPEAL	(Seat No-6)
261	20166/2026	20.03.2026	CRLA-38/2009	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-03-17	CRIMINAL APPEAL	(Seat No-8)
262	20180/2026	20.03.2026	ABLAPL-1487/2026	C SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-16		(Seat No-8)
263	20183/2026	20.03.2026	ABLAPL-407/2026	S NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-8)
264	20185/2026	20.03.2026	ABLAPL-1569/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-8)
265	20187/2026	20.03.2026	ABLAPL-1044/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(Seat No-8)
266	20188/2026	20.03.2026	WP (C) - 27572/2020	R K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-16	WRIT BRANCH-2	(Seat No-9)

267	20205/2026	20.03.2026	WP (C) - 7414/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-18	WRIT BRANCH-4	(Seat No-17)
268	20211/2026	20.03.2026	WP (C) - 7887/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-18		(Seat No-17)
269	20213/2026	20.03.2026	WP (C) - 7888/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-18		(Seat No-17)
270	19835/2026	20.03.2026	BLAPL-1225/2026	SAROJ KUMAR SWAIN	GENERAL		Order Dtd. 2026-03-18	BAIL-2	(Seat No-16)
271	19836/2026	20.03.2026	WP (C) - 8403/2026	RABINDRA KUMAR PATTANAİK	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-5	(Seat No-21)
272	19837/2026	20.03.2026	WP (C) - 8324/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-7	(Seat No-44)
273	19838/2026	20.03.2026	CRLREV-136/2026	SWETAMBARA PUROHIT	GENERAL		Petition		(Seat No-44)
274	19839/2026	20.03.2026	ABLAPL-1499/2026	DINESH KUMAR PANDA	GENERAL		Petition		(Seat No-44)
275	19840/2026	20.03.2026	BLAPL-11621/2025	SATYAJEET NAYAK	GENERAL		Charge Sheet		(Seat No-44)
276	19841/2026	20.03.2026	MATA-381/2025	DINESH KUMAR PANDA	GENERAL		Entire Brief		(Seat No-44)
277	19842/2026	20.03.2026	WP (C) - 14526/2006	RAMESH KU. PRUSTY	GENERAL		Order Dtd. 2025-11-09		(Seat No-44)
278	19843/2026	20.03.2026	WP (C) - 14526/2006	RAMESH KU. PRUSTY	GENERAL		Order Dtd. 2025-09-28		(Seat No-44)
279	19844/2026	20.03.2026	CRLMC-5294/2025	MANORANJAN DAS	GENERAL		Vakalatnama		(Seat No-44)
280	19845/2026	20.03.2026	WP (C) - 7764/2026	MANAS PATI	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
281	19846/2026	20.03.2026	WP (C) - 7603/2026	MANAS PATI	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-2	(Seat No-8)
282	19847/2026	20.03.2026	WP (C) - 7573/2026	MANAS PATI	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-7	(Seat No-44)
283	19848/2026	20.03.2026	WP (C) - 7567/2026	MANAS PATI	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-1	(Seat No-2)
284	19849/2026	20.03.2026	WP (C) - 7550/2026	MANAS PATI	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)

285	19851/2026	20.03.2026	CONTC-657/2026	MANAS PATI	GENERAL		Order Dtd. 2026-03-19		(Seat No-116)
286	19853/2026	20.03.2026	CRLREV-136/2026	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2026-03-19		(Seat No-116)
287	19854/2026	20.03.2026	WP (C) - 8396/2026	DAKSHYESH DARSHAN NAIK	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-3	(Seat No-33)
288	19855/2026	20.03.2026	CMP-410/2026	SATYAJEET PADHEE	GENERAL		Order Dtd. 2026-03-18		(Seat No-33)
289	19928/2026	20.03.2026	ABLAPL-8191/2023	MANOJ KUMAR RANA	GENERAL		Entire Document	BAIL-1	(Seat No-4)
290	19932/2026	20.03.2026	WP (C) - 39249/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-17	WRIT BRANCH-1	(Seat No-31)
291	19937/2026	20.03.2026	WP (C) - 1762/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-21	WRIT BRANCH-5	(Seat No-32)
292	19958/2026	20.03.2026	CONTC-293/2026	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-03-17		(Seat No-32)
293	19961/2026	20.03.2026	BLAPL-1787/2026	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2026-03-19	BAIL-1	(Seat No-15)
294	19983/2026	20.03.2026	BLAPL-1763/2026	PRASANTA KUMAR SENAPATI	GENERAL		Order Dtd. 2026-03-19		(Seat No-15)
295	19998/2026	20.03.2026	CONTC-557/2026	BISWANATH BEHERA	GENERAL		Order Dtd. 2026-03-18		(Seat No-15)
296	19999/2026	20.03.2026	CRLMC-641/2026	BISWANATH BEHERA	GENERAL		Order Dtd. 2026-03-18		(Seat No-15)
297	20068/2026	20.03.2026	WP (C) - 4751/2026	JEEVANJYOTI MOHANTY	GENERAL		Order Dtd. 2026-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
298	20080/2026	20.03.2026	WP (C) - 4751/2026	JEEVANJYOTI MOHANTY	GENERAL		Petition With Annexures	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
299	20085/2026	20.03.2026	CMP-480/2026	PRAJWAL RATH	GENERAL		Order Dtd. 2026-03-17		(Seat No-115)
300	20116/2026	20.03.2026	WP (C) - 38869/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-5	(Seat No-47)
301	20117/2026	20.03.2026	CRLMC-1538/2025	AKSHAYA KUMAR BISOI	GENERAL		Order Dtd. 2025-07-30		(Seat No-47)
302	20118/2026	20.03.2026	CRLMC-1579/2025	AKSHAYA KUMAR BISOI	GENERAL		Order Dtd. 2025-07-30		(Seat No-

									47)
303	20119/2026	20.03.2026	WP (C) - 32838/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-20	WRIT BRANCH-3	(Seat No-28)
304	20123/2026	20.03.2026	CRLMC-767/2026	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2026-03-13	CRIMINAL MISC	(Seat No-6)
305	20124/2026	20.03.2026	CRLMC-86/2026	PUSPANJALI SAHU	GENERAL		Order Dtd. 2026-03-12	CRIMINAL MISC	(Seat No-4)
306	20125/2026	20.03.2026	BLAPL-37/2026	PUSPANJALI SAHU	GENERAL		Order Dtd. 2026-03-16		(Seat No-4)
307	20146/2026	20.03.2026	BLAPL-1166/2026	PREETISH SAHU	GENERAL		Order Dtd. 2026-03-18		(Seat No-4)
308	20148/2026	20.03.2026	WP (C) - 35156/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-21	WRIT BRANCH-4	(Seat No-17)
309	20149/2026	20.03.2026	WP (C) - 15427/2022	PRABHUDAYAL AGRAWAL	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
310	20151/2026	20.03.2026	WP (C) - 9562/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-20	WRIT BRANCH-8	(Seat No-29)
311	20164/2026	20.03.2026	CRLREV-609/2018	B.K. DAS	GENERAL		Entire Order	CRIMINAL REVISION	(Seat No-2)
312	20167/2026	20.03.2026	CRLREV-609/2018	B.K. DAS	GENERAL		Misc.case	CRIMINAL REVISION	(Seat No-2)
313	20228/2026	20.03.2026	WP (C) - 32297/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
314	20230/2026	20.03.2026	WP (C) - 8408/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-03-19		(Seat No-122)
315	19850/2026	20.03.2026	SA-260/1980	P.K.BARIK	GENERAL		Judgement Dtd. 9999-12-31Decree,		(Seat No-122)
316	19857/2026	20.03.2026	CVREV-85/1991	P.K.BARIK	GENERAL		Judgement Dtd. 9999-12-31		(Seat No-122)
317	19858/2026	20.03.2026	MA-66/1976	A.K.NAYAK	GENERAL		Order Dtd. 9999-12-31		(Seat No-122)
318	19860/2026	20.03.2026	OJC-261/1979	M.DAS	GENERAL		Order Dtd. 9999-12-31		(Seat No-122)
319	19891/2026	20.03.2026	WP (C) - 6824/2026	J. SAHOO	GENERAL		Order Dtd. 2026-03-18	WRIT BRANCH-8	(Seat No-43)
320	19899/2026	20.03.2026	CONTC-673/2026	AUROBINDA SAHOO	GENERAL		Order Dtd. 2026-03-19		(Seat No-43)
321	19902/2026	20.03.2026	CRLMP-	SATRUGHNA DASH	GENERAL		Order Dtd.		(Seat

			319/2026	(A)			2026-03-19		No-43)
322	19904/2026	20.03.2026	CRLMP-318/2026	SATRUGHNA DASH (A)	GENERAL		Order Dtd. 2026-03-19		(Seat No-43)
323	19907/2026	20.03.2026	WP (C) - 2833/2026	S DHIR	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-2	(Seat No-9)
324	19910/2026	20.03.2026	ABLAPL-1499/2026	S DHIR	GENERAL		Order Dtd. 2026-03-17		(Seat No-9)
325	19914/2026	20.03.2026	BLAPL-1321/2026	P R SWAIN	GENERAL		Order Dtd. 2026-03-19	BAIL-1	(Seat No-1)
326	19916/2026	20.03.2026	WP (C) - 25733/2020	H K BHOL	GENERAL		Order Dtd. 2020-10-08	WRIT BRANCH-5	(Seat No-21)
327	19924/2026	20.03.2026	WP (C) - 33397/2025	JANMAJAYA PARIDA	GENERAL		Order Dtd. 2026-03-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
328	19925/2026	20.03.2026	WP (C) - 887/2021	SUBAS SAMAL	GENERAL		Order Dtd. 2026-03-16	WRIT BRANCH-8	(Seat No-39)
329	19926/2026	20.03.2026	WP (C) - 3586/2025	SUBAS SAMAL	GENERAL		Order Dtd. 2025-02-17	WRIT BRANCH-8	(Seat No-40)
330	19927/2026	20.03.2026	ABLAPL-9677/2024	PRADEEP KU. DAS	GENERAL		Order Dtd. 2024-11-11	BAIL-1	(Seat No-3)
331	19929/2026	20.03.2026	CONTC-5491/2025	RANJIT SAMAL	GENERAL		Order Dtd. 2025-11-28		(Seat No-3)
332	19930/2026	20.03.2026	WP (C) - 6944/2026	P K SWAIN	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-2	(Seat No-7)
333	19934/2026	20.03.2026	WP (C) - 13431/2024	SANGRAM KESAHRI MOHARANA	GENERAL		Order Dtd. 2026-03-13	WRIT BRANCH-4	(Seat No-19)
334	20064/2026	20.03.2026	WP (C) - 36420/2022	M. M. ALIBAIG	GENERAL		Order Dtd. 2026-04-20	WRIT BRANCH-4	(Seat No-17)
335	20115/2026	20.03.2026	ABLAPL-9797/2020	U K PANDA	GENERAL		Order Dtd. 2022-04-13	CRIMINAL MISC	(Seat No-12)
336	20120/2026	20.03.2026	WP (C) - 34480/2025	ABINASH SUNDARAY	GENERAL		Order Dtd. 2026-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
337	20126/2026	20.03.2026	ABLAPL-391/2026	AS PAUL	GENERAL		Order Dtd. 5000-01-01	BAIL-1	(Seat No-14)
338	20127/2026	20.03.2026	ABLAPL-558/2026	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 5000-01-01		(Seat No-14)
339	20128/2026	20.03.2026	CRLA-1446/2025	S K BEHERA	GENERAL		Order Dtd. 2026-03-18		(Seat No-14)
340	20132/2026	20.03.2026	WP (C) -	ABINASH	GENERAL		Order Dtd.	WRIT	(Seat

			34480/2025	SUNDARAY			2026-04-10	BRANCH (DIVISION BENCH-2)	No-113)
341	20135/2026	20.03.2026	WP (C) - 36249/2025	J P KAR	GENERAL		Order Dtd. 2026-03-26		(Seat No-113)
342	20139/2026	20.03.2026	OJC- 14297/1998	ITISHRE PATRA	GENERAL		Order Dtd. 2000-03-08		(Seat No-113)
343	20140/2026	20.03.2026	FAO- 257/2021	ITISHRE PATRA	GENERAL		Order Dtd. 2025-10-10	MISC. APPEAL SEC.	(Seat No-2)
344	20142/2026	20.03.2026	ABLAPL- 1429/2026	S K MOHANTY	GENERAL		Order Dtd. 2026-03-19	BAIL-1	(Seat No-14)
345	20145/2026	20.03.2026	CRLMC- 875/2026	SANTOSH KUMAR MAHANTY	GENERAL		Order Dtd. 2026-03-20		(Seat No-14)
346	20152/2026	20.03.2026	CRLMC- 878/2026	SANTOSH KUMAR MAHANTY	GENERAL		Order Dtd. 2026-03-20		(Seat No-14)
347	20154/2026	20.03.2026	CONTC- 5414/2024	S.BEHERA	GENERAL		Order Dtd. 2026-03-18		(Seat No-14)
348	20155/2026	20.03.2026	CONTC- 5194/2025	S BEHERA	GENERAL		Order Dtd. 2026-03-12		(Seat No-14)
349	20168/2026	20.03.2026	WP (C) - 21509/2021	R.ROUT	GENERAL		Order Dtd. 2021-07-29	WRIT BRANCH-1	(Seat No-2)
350	20169/2026	20.03.2026	WP (C) - 835/2015	R.ROUT	GENERAL		Order Dtd. 2015-02-11		(Seat No-2)
351	20170/2026	20.03.2026	WPC (OAC) - 84/2002	A.K.PARIDA	GENERAL		Order Dtd. 2021-11- 25Annexure,	OA Branch	(Seat No-1)
352	20171/2026	20.03.2026	BLAPL- 1016/2026	S.BEHERA	GENERAL		Order Dtd. 2026-03-17		(Seat No-1)
353	20172/2026	20.03.2026	CRLMC- 849/2026	S.DASH	GENERAL		Order Dtd. 2026-03-20		(Seat No-1)
354	20173/2026	20.03.2026	WP (C) - 8396/2026	D.D.NAIK	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-3	(Seat No-33)
355	20174/2026	20.03.2026	CRLMC- 853/2026	S.DASH	GENERAL		Order Dtd. 2026-03-20		(Seat No-33)
356	20175/2026	20.03.2026	WP (C) - 36961/2025	M.NAYAK	GENERAL		Affidavit		(Seat No-33)
357	20176/2026	20.03.2026	ABLAPL- 11660/2024	T.MISHRA	GENERAL		Order Dtd. 2024-10-23		(Seat No-33)
358	20177/2026	20.03.2026	ABLAPL- 1225/2026	S.K.SWAIN	GENERAL		Order Dtd. 2026-03-06		(Seat No-33)

359	20178/2026	20.03.2026	WP (C) - 8130/2026	S. S. PASAYAT	GENERAL		Order Dtd. 2026-03-17		(Seat No-33)
360	20179/2026	20.03.2026	WP (C) - 8119/2026	S. S. PASAYAT	GENERAL		Order Dtd. 2026-03-17		(Seat No-33)
361	20181/2026	20.03.2026	WP (C) - 8116/2026	S. S. PASAYAT	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-4	(Seat No-37)
362	20182/2026	20.03.2026	WP (C) - 5469/2026	S. S. PASAYAT	GENERAL		Order Dtd. 2026-03-11		(Seat No-37)
363	20184/2026	20.03.2026	WP (C) - 8187/2026	S. S. PASAYAT	GENERAL		Order Dtd. 2026-03-17	WRIT BRANCH-2	(Seat No-34)
364	20186/2026	20.03.2026	WP (C) - 32594/2011	SS UPADHYAYA	GENERAL		Order Dtd. 2019-04-08		(Seat No-34)
365	20189/2026	20.03.2026	BLAPL-1371/2026	B. R. SENAPATI	GENERAL		Order Dtd. 2026-03-19		(Seat No-34)
366	20190/2026	20.03.2026	WA-2753/2024	R. PRADHAN	GENERAL		Order Dtd. 2026-03-16	WRIT APPEAL	(Seat No-6)
367	20191/2026	20.03.2026	BLAPL-1328/2026	J. R. NAYAK	GENERAL		Order Dtd. 2026-03-19		(Seat No-6)
368	20192/2026	20.03.2026	WP (C) - 4049/2026	SK SWAIN	GENERAL		Order Dtd. 2026-03-20		(Seat No-6)
369	20193/2026	20.03.2026	BLAPL-1265/2026	J. R. NAYAK	GENERAL		Order Dtd. 2026-03-19	BAIL-1	(Seat No-5)
370	20194/2026	20.03.2026	BLAPL-8926/2025	SK SAMIM	GENERAL		Order Dtd. 2025-09-20	BAIL-2	(Seat No-18)
371	20195/2026	20.03.2026	SA-43/1990	S. NAYAK	GENERAL		Order Dtd. 2024-02-02		(Seat No-18)
372	20196/2026	20.03.2026	BLAPL-1464/2026	J. R. NAYAK	GENERAL		Order Dtd. 2026-03-19		(Seat No-18)
373	20197/2026	20.03.2026	CRLMC-843/2026	S. SAHOO	GENERAL		Order Dtd. 2026-03-19		(Seat No-18)
374	20198/2026	20.03.2026	WP (C) - 1993/2026	RK MOHAPATRA	GENERAL		Order Dtd. 2026-03-17		(Seat No-18)
375	20199/2026	20.03.2026	WP (C) - 24346/2025	J. R. NAYAK	GENERAL			WRIT BRANCH-7	(Seat No-15)
376	20200/2026	20.03.2026	WP (C) - 1990/2026	RK MOHAPATRA	GENERAL		Order Dtd. 2026-03-17		(Seat No-15)
377	20201/2026	20.03.2026	WP (C) - 5851/2013	GB PARIDA	GENERAL		Order Dtd. 2013-07-15		(Seat No-15)

378	20202/2026	20.03.2026	WP (C) - 30098/2021	S DAS	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-40)
379	20203/2026	20.03.2026	WP (C) - 7295/2026	SP SAMANTA	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-1	(Seat No-1)
380	20204/2026	20.03.2026	WP (C) - 22415/2014	B MOHANTY	GENERAL		Order Dtd. 2015-07-13		(Seat No-1)
381	20206/2026	20.03.2026	ABLAPL-862/2026	B.S.SWAIN	GENERAL				(Seat No-1)
382	20207/2026	20.03.2026	WP (C) - 8308/2026	M MOHANTY	GENERAL		Order Dtd. 2026-04-06		(Seat No-1)
383	20208/2026	20.03.2026	CRLMP-199/2026	B.S.SWAIN	GENERAL		Order Dtd. 2026-03-18		(Seat No-1)
384	20209/2026	20.03.2026	WA-1311/2022	H PATEL	GENERAL		Order Dtd. 2024-06-26	WRIT APPEAL	(Seat No-2)
385	20210/2026	20.03.2026	RSA-45/2016	N SWAIN	GENERAL		Order Dtd. 2019-10-23	SECOND APPEAL	(Seat No-6)
386	20212/2026	20.03.2026	RSA-339/2016	RK SAHU	GENERAL		Order Dtd. 2023-11-01	SECOND APPEAL	(Seat No-1)
387	20214/2026	20.03.2026	EXP-41/2025	B.BEHERA	GENERAL		Order Dtd. 2026-03-18		(Seat No-1)
388	20215/2026	20.03.2026	MATA-135/2025	PK LENKA	GENERAL		Order Dtd. 2026-02-02		(Seat No-1)
389	20216/2026	20.03.2026	BLAPL-804/2026	B.B.N.DAS	GENERAL		Order Dtd. 2026-03-12		(Seat No-1)
390	20217/2026	20.03.2026	MATA-135/2025	PK LENKA	GENERAL		Order Dtd. 2026-02-02		(Seat No-1)
391	20218/2026	20.03.2026	LAA-11/2022	SK SAMIM	GENERAL		Order Dtd. 2024-02-06	FIRST APPEAL	(Seat No-5)
392	20219/2026	20.03.2026	FAO-475/2019	AK PANDA	GENERAL		Order Dtd. 2026-03-11	MISC. APPEAL SEC.	(Seat No-2)
393	20220/2026	20.03.2026	CONTC-578/2026	R SAMAL	GENERAL		Order Dtd. 2026-03-18		(Seat No-2)
394	20221/2026	20.03.2026	ABLAPL-10902/2025	S MOHAPATRA	GENERAL		Order Dtd. 2026-03-16	BAIL-1	(Seat No-13)
395	20222/2026	20.03.2026	WP (C) - 8539/2026	SARBESWAR SAHOO	GENERAL		Order Dtd. 9999-12-31		(Seat No-13)
396	20223/2026	20.03.2026	ABLAPL-12379/2025	D CHOUDHURY	GENERAL		Order Dtd. 2025-11-25	BAIL-2	(Seat No-18)
397	20224/2026	20.03.2026	ABLAPL-2790/2022	NR BEHERA	GENERAL		Order Dtd. 2022-05-19	BAIL-1	(Seat No-8)
398	20225/2026	20.03.2026	CONTC-728/2026	JN MOHANTY	GENERAL		Order Dtd. 2026-03-19		(Seat No-8)
399	20226/2026	20.03.2026	CRLMA-160/2025	S PANDA	GENERAL		Order Dtd. 2026-01-29		(Seat No-8)
400	20227/2026	20.03.2026	CMP-757/2025	RC BEHERA	GENERAL		Order Dtd. 2026-01-13		(Seat No-8)

401	20229/2026	20.03.2026	CMP-127/2026	SP SAMANTA	GENERAL		Order Dtd. 2026-03-20		(Seat No-8)
402	20231/2026	20.03.2026	CRLMC-863/2026	S CHOUDHURY	GENERAL		Order Dtd. 2026-03-20		(Seat No-8)
403	20232/2026	20.03.2026	CRLMC-4645/2024	RAKESH SAHU	GENERAL		Order Dtd. 2026-03-13		(Seat No-8)
404	20233/2026	20.03.2026	CRLMC-845/2026	BISWAMITRA RATHA	GENERAL		Order Dtd. 2026-03-19		(Seat No-8)
405	20234/2026	20.03.2026	CRLMC-845/2026	BISWAMITRA RATHA	GENERAL		Order Dtd. 2026-03-19		(Seat No-8)
406	20235/2026	20.03.2026	RPFAM-236/2025	MISS SL PATNAIK	GENERAL		Order Dtd. 2026-05-04		(Seat No-8)

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